[Secretary]

be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make ;

that the Committee shall make a report to this House by the first day Sixty-ninth Session ; and

that this House recommends to the Lok Sabha that the Lok Sabha to join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to be Joint Committee."

———

## PUBLIC ACCOUNTS COMMITTEE

### FORTY-NINTH REPORT

SHRI DATTATRAYA KUNTE (Kolata) : I beg to present the Forty-ninth Report of the Public Accounts Committee on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty second Report on Third Five Year Plan of the Railways-Chapter I and Paragraphs 16-17 of the Ardit Report (Railways), 1967.

———

## BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS & TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in house during the week commencing 3rd March, 1969, will consist of :

(1) Further discussion on the Railway Budget for 1969-70.

(2) Discussion on the Resolution to be moved by Shri Shri Chand Goyal seeking disapproval of the Customs (Amendment) Ordinance, 1969 and consideration and passing of the Customs (Amendment) Bill, 1969.

(3) General discussion on the General Budget for 1969-70.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Sir, in this programme I do not find any mention about the motion moved by the Home Minister on the Report of the Committee on Defections. As you know, the Congress-Swatantra coalition has come into being in Bihar and it has taken four defectors from BKD, although this Committee has recommended that no defector should be given any post. This is a very important matter. Therefore, discussion on this report and this issue should be held sometime next week.

**श्री प्रकाशवीर शास्त्री** : (हापुड़) अध्यक्ष महोदय, मैं आप के द्वारा संसद कार्य मंत्री से एक निवेदन करना चाहता हूं। पिछले अधिवेशन में भी मैं ने यह निवेदन किया था कि नो डे मोशंस के सम्बन्ध में कोई एक निश्चित पद्धति अपनानी चाहिए जिससे उस के अन्तर्गत ऐसे महत्वपूर्ण मामले सदन में विचारार्थ आ सकें जोकि काफ़ी समय से आ नहीं रहे हैं।

उदाहरण के लिए मैं आप को बतलाऊं कि यह गांधी जन्म शताब्दी का साल है। श्री टेकचन्द कमेटी की रिपोर्ट जोकि मद्य निषेध के सम्बन्ध में है कई वर्ष पूर्व आ चुकी है उस के हेतु इस प्रकार का एक नो डे मोशन वाला प्रस्ताव भी दे रक्खा है। मैं चाहता हूं कि इस के लिए कोई एक सामान्य प्रक्रिया निर्धारित कर दी जाय जिसके अन्तर्गत इस तरह के प्रस्ताव एक सेशन में लिये जा सकें। इस बजट अधिवेशन के दौरान या 4-5 उस प्रकार के प्रस्ताव ले लिये जायें। यदि ऐसी कोई प्रक्रिया निर्धारित हो जायगी तो फिर यह टेकचन्द कमेटी की रिपोर्ट जोकि मद्य निषेध के सम्बन्ध में है उस के ऊपर अवश्य विचार हो जायगा।

**श्री बलराज मधोक** : (दक्षिण दिल्ली) श्री द्विवेदी ने डिफैक्शंस कमेटी की रिपोर्ट को सदन के सामने पेश करने और उस पर शीघ्र विचार करने के बारे में जो कहा है मैं उसका समर्थन करना चाहता हूं। द्विवेदी जी का सुझाव बड़ा महत्वपूर्ण है। अब जबकि नई मिनिस्टिरियां बन रही हैं और कुछ मिनिस्टिनियों के स्टेबिल तौर पर चलने की सम्भावना है इसलिए इस डिफैक्शंस कमेटी की रिपोर्ट पर हाउस में